

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-125/2008(Pt.)/ 875 /A

From :- Smti. Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Registrar,  
Gauhati High Court,  
Aizawl Bench, Aizawl.

Dated Guwahati the <sup>th</sup> 17 February, 2025.

Sub:- **Casual leave.**

Ref:- Your letter No.P.20012/1/2025-HC(AB)/6 dated 04.02.2025.

Sir,

With reference to the above, I am directed to inform you that Shri Vanlalenmawia, District & Sessions Judge, Lunglei Judicial District has been granted **casual leave on 10.02.2025 and 11.02.2025, along with station leave permission.** A senior Judicial Officer available at the station would remain in-charge of his Court and Office during his absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-125/2008(Pt.)/ 876 - 877 /A, dated , 17-02-2025**

Copy to:

1. Shri Vanlalenmawia, District & Sessions Judge, Lunglei Judicial District.
2. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**